



2026:AHC:40871

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2722 of 2026

Sant Gyaneshwar And 4 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Rajesh Singh, learned counsel for the writ petitioners and Sri Vivek Singh, learned Standing Counsel for the State.

2. Essentially the relief sought in the present writ petition is for grant of Third Promotion Pay-Scale / Grade Pay of Inspector (Grade Pay of Rs.4600/-) calculating the training period on account of completion of 26 years of service in view of the Government Order dated 26.08.2015, 03.03.2015, 05.11.2014 and 21.07.2011.

3. Learned Standing Counsel on the other hand submits that the claim of the writ petitioner needs examination at the first instance by Respondent no.3/ Deputy Inspector General of Police (Establishment), Police Headquarter, Signature Bhawan, Gomti Nagar Lucknow.

4. Considering the submissions so made across the Bar, the writ petition stands disposed of directing the writ petitioner to prefer a comprehensive representation along with self attested copy of the writ petition and the certified copy of the order by 27.02.2026 before Respondent no.3, who on the said motion shall proceed to consider the claim of the writ petitioner strictly in accordance with law within a period of two months, from the date of production of certified copy of the order. The relief is confined to those petitioners who have territorial jurisdiction before this Court.

February 24, 2026

Ashu

(Vikas Budhwar,J.)